

LISTED ON : 04.01.2017
COURT NO.: 06
ITEM NO. : 48

SECTION XII-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(C) Nos. 15768-15772 of 2015

M/s. IIC SERVICES (INDIA) PVT. LTD. & ANR. ...PETITIONERS

-VERSUS-

MOBILE WELFARE SOCIETY & ORS. ETC. ...RESPONDENTS

OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 15th May, 2015, when the Hon'ble Court was pleased to pass the following Order:-

“Delay condoned
Issue notice.

In the meantime, the effect and operation of the impugned judgment and order shall remain stayed.”

Subsequently, matters above-mentioned were listed before the Hon'ble Court on 28th October, 2016, when the Hon'ble Court was pleased to pass the following order:

“In view of the letter circulated by learned counsel for the respondent seeking adjournment for four weeks, the matters are adjourned for four weeks.”

Service position is as under:-

SLP (C) No. 15768 of 2015:

There are five Respondents in the matter. Ms. Sudha Gupta, Advocate has entered appearance on behalf of Respondent No. 1 but not filed counter-affidavit so far. M/s. KSN & Co., Advocates has entered appearance on behalf of Respondent No. 2 but not filed counter-affidavit so far. Service is complete on Respondent Nos. 3 to 5 through dasti service but no one has entered appearance so far.

Service is complete.

SLP (C) Nos. 15769 & 15770 of 2015:

There are common 169 Respondents in the both SLPs. M/s. Sudha Gupta and KSN & Co., Advocates have entered appearance on behalf of Respondent Nos. 1 & 166 respectively. but not filed counter-affidavit so far. AD card received from Respondent No. 2, but no one has entered appearance. Mr. P. S. Sudheer, Advocate has filed Vakalatnama/Appearance on behalf of Respondent Nos. 2 to 11, 13 to 16, 21 to 25, 27, 29 to 40, 42 to 46, 48, 49, 51 to 60, 62 to 64, 66 to 68, 71 to 74, 77 to 81, 88 to 93, 99 to 103, 105, 106, 108 to 111, 116, 118 to 125, 128 to 131, 133 to 135, 139, 142 to 144, 148 to 160, 162, 164 and 165 in SLP (C) Nos. 15769 & 15770 of 2015 has on 21st July, 2016 filed counter-affidavit on behalf of Respondent No. 2 and the same is already included SLP paper-books. Service is complete on Respondent Nos. 167 to 169 through dasti service but has no one has entered appearance so far. Service is complete on Respondent Nos. 12, 17 to 20, 26, 28, 41, 47, 61, 65, 69, 70, 75, 76, 82 to 87, 94 to 98, 104, 107, 112 to 115, 117, 126, 127, 132, 136 to 138, 140, 141, 145 to 147, 161 & 163 through paper publication but no one has entered appearance on their behalf so far.

Service is complete.

SLP (C) Nos. 15771-15772 of 2015:

There are 81 Respondents in the matters. M/s. Sudha Gupta, Abhijit Sen Gupta, M/s. KSN & Co., Advocates have entered appearance on behalf of Respondent Nos. 1, 2 & 78, respectively in both matters but not filed counter-affidavit so far. Ms. S. Ramamani, Advocate has on 11th April, 2016 filed Vakalatnama/Appearance on behalf of respondent Nos. 3 to 77 and she has on 17th August, 2016 filed counter-affidavit on behalf of said Respondents and the same is already included in the SLP paper-books. Service is complete on Respondent Nos. 79 to 81 through dasti service but no one has entered appearance.

Service is complete.

The aforesaid matters are listed before the Hon'ble Court with this office report.

Dated this, the 3rd day of January, 2017.

ASSISTANT REGISTRAR

Copy to :

1. Mr. Ananga Bhattacharyya, Advocate,
Suit No. 10, G.F. Hans Bhawan.
2. M/s. KSN Co., Advocates
3. Mr. P. S. Sudheer, Advocate
4. Mr. Abhijit Sengupta, Advocate
5. Ms. S. Ramamani, Advocate
Library – I
6. Ms. Sudha Gupta, Advocate

ASSISTANT REGISTRAR